

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00057/2017

DATED THIS THE 08TH DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

M. Chandrasekhar,
S/o M. Sidramappa,
Aged about 61 years,
Retired Helper,
Office of the Development Commissioner
(Handicrafts), RD&TDC, Bangalore-96
Residing at No. 32/3, Kapila River Road,
5th Main, 2nd Cross, Dattathreya Nagar,
Hoskerehalli, BSK III Stage,
Bangalore – 560 085

.....Applicant

(By Advocate Shri B. Veerabhadra)

Vs.

1. The Union of India,
Rep. by the Development Commissioner,
Ministry of Textiles,
O/o. DC (Handicrafts),
West Block No. 7, R.K. Puram,
New Delhi – 110 066.

2. The Regional Director (SR),
Ministry of Textiles,
O/o. the Development Commissioner,
(Handicrafts) Shastri Bhavan,
III Floor, Chennai – 600 006.

3. The Assistant Director (H),
Ministry of Textiles,
O/o. the Development Commissioner

(Handicrafts), Regional Design & Technical Development Centre (Technical Wing), No. 32, Victoria Road, Bangalore – 560 047.

4. The Deputy Director (Tech),
Ministry of Textiles,
O/o. the Development Commissioner
(Handicrafts) Shastri Bhavan,
III Floor, Chennai – 600 006.

....Respondents

(By Shri M.Swayam Prakash, Senior Central Government Counsel for R1-R3 & Shri Madhusudan & M Venugopal, Counsel for R4)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Both counsel submit that the OA can be disposed on the basis of A11 and A12 which has already been implemented by the department. Therefore we find that the factors arising in both these cases are exactly similar. We direct that the benefit as pertaining Annexure-A11 and A12 may be made available to the applicant herein also.

2. The OA is disposed off as above. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00057/2017

Annexure A-1: Copy of All India Handicrafts Board Memorandum dated 28.10.1980 appointing the applicant

Annexure A-2: Copy of order No. 60054/I/Estt/24/2006-2007 dated 29.05.2006

Annexure A-3: Copy of Details of Staff Strength and Vacant position as on 31.03.2014 in respect of RDTDC, Non-Plan

Annexure A-4: Copy of representation of the applicant dated 13.03.2003

Annexure A-5: Copy of representation of the applicant dated 02.07.2009

Annexure A-6: Copy of representation of the applicant dated 05.07.2013

Annexure A-7: Copy of representation of the applicant dated 28.04.2014

Annexure A-8: Copy of representation of the applicant dated 04.07.2013

Annexure A-9: Copy of letter No. 60054/1/Estt.(28)/2008-09/161 dated 05.04.2011

Annexure A-10: Copy of letter No. 60054/1/Estt.(28)/RO/2008-09 dated 04.10.2011

Annexure A-11: Copy of order dated 21.06.2013 in OA No. 837/2013

Annexure A-12: Copy of order dated 22.10.2016 in OA No. 320/2014

Annexures with reply statement:

Nil
